

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION No. 1842**  
**TO BE ANSWERED ON: 30.07.2018**

**ZED SCHEME**

1842. DR. KIRIT P. SOLANKI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of the total number of MSMEs that have started to follow the manufacturing patterns as provided in the guidelines of the Zero defect, Zero Effect (ZED) Scheme;
- (b) whether the National Monitoring and Implementation Unit (NMIU), i.e., the Quality Council of India (QCI) has been following the guidelines on a consistent basis and if so, the details thereof; and
- (c) whether there is any mechanism put in place to report the periodic effect of the scheme on the environment and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI GIRIRAJ SINGH)

- (a): More than 20,000 MSMEs have registered themselves to take up Zero defect, Zero Effect (ZED) manufacturing under ZED scheme.
- (b): Yes, Madam. In accordance with the guidelines of the scheme, the Quality Council of India (QCI) have organised Awareness and Training Programmes; developed e-Learning Modules; have carried out Assessments and have awarded ZED ratings.
- (c): National Monitoring and Implementation Unit (NMIU) of the Scheme has been advised to report the periodic effect of the scheme on the environment.

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